GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1508
TO BE ANSWERED ON 28.07.2023

GHAR PORTAL

1508. SHRI VIJAY BAGHEL:
       SHRI SUDHAKAR TUKARAM SHRANGARE:
       SHRI SUNIL KUMAR SONI:
       SHRI DILIP SAIKIA:
       SHRI SUNIL KUMAR SINGH:
       SHRI RANJEETSINGH NAIK NIMBALKAR:
       SHRI MOHAN MANDAVI:
       SHRI ARUN SAO:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a)   whether the Government has developed any mechanism to track and trace the children who have to be repatriated to their native States specially in Maharashtra, Chhattisgarh, North Eastern States and Jharkhand;

(b)   if so, the details thereof and the number of children registered on the Go Home And Re-Unite (GHAR) portal and number of children repatriated through the GHAR portal in the said States, district-wise;

(c)   whether the Government is taking steps to educate and create awareness about the portal;

(d)   if so, the details thereof; and

(e)   if not, whether the Government is planning to do the same?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) :   The Ministry of Women and Child Development developed the "TrackChild Portal", which enables tracking of the missing and found children in all States/UTs including Maharashtra, Chhattisgarh, North Eastern States and Jharkhand. The TrackChild portal is implemented with support and involvement of various stakeholders namely Ministry of Home Affairs, Ministry of Railways, State Governments/ UT Administrations, Child Welfare Committees, Juvenile Justice Boards, National Legal Services Authority, etc. Standard operating procedure have been issued for the "TrackChild" Portal. Advisories have also been issued to all States and UTs including Director General of Police of all States & UTs and other stakeholders regarding implementation of TrackChild portal. The TrackChild portal is also integrated with the CCTNS or Crime and Criminal Tracking &

Network Systems of the Ministry of Home Affairs which allows interoperability in terms of matching of F.I.Rs of missing children with data base of TrackChild to trace and match missing children by the concerned State/UT police. One component of TrackChild Portal has "Khoya-Paya" where any citizen can report for any missing or sighted children.

Further, as informed by National Commission for Protection of Child Rights (NCPCR), a portal namely GHAR - GO Home and Re-Unite (Portal for Restoration and Repatriation of Child) has been developed and launched by NCPCR. The GHAR portal has been developed to digitally monitor and track the restoration and repatriation of children as per the protocols under the Juvenile Justice (Care and Protection of Children) Act, 2015 and Rules thereof. The following are the salient features of the portal:

i. Digital tracking and monitoring of children who are in the Juvenile Justice system and have to be repatriated to another Country/State/District.
ii. Digital transfer of cases of children to the concerned Juvenile Justice Board/Child Welfare Committee of the State. It will help in speedy repatriation of children.
iii. Where there is a requirement of a translator/interpreter/expert, request will be made to the concerned State Government.
iv. Child Welfare Committees and District Child Protection Officers can ensure proper restoration and rehabilitation of children by digitally monitoring the progress of the case of the child.
v. A checklist format will be provided in the forms so that the children who are being hard to repatriate or children who are not getting their entitled compensation or other monetary benefits can be identified.
vi. List of Government implemented schemes will be provided, so that at the time of restoration the Child Welfare Committees can link the child with the schemes to strengthen the family and ensure that child remains with his/her family.

(b) :   As informed by NCPCR, a total 1083 children have been registered on the Go Home and Re-Unite (GHAR) Portal for repatriation. The State/District/Area-wise details of the Children registered for repatriation in the States of Maharashtra, Chhattisgarh, North Eastern States and Jharkhand are at Annexure-I.

(c) to (e) :   As informed by NCPCR, awareness generation-cum-Launch programme regarding GHAR Portal was organized by NCPCR on 20th November, 2022, wherein all concerned Stakeholders were present. NCPCR has also issued letters requesting all the States/UTs to update the data of children on the Portal. Further, NCPCR has also conducted various Training Programmes for all the stakeholders of GHAR Portal in North-Eastern States.

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ANNEXURE REFERRED TO IN REPLY TO PART (B) OF THE LOK SABHA UNSTARRED QUESTION NO.1508 FOR ANSWER ON 28.07.2023 BY SHRI VIJAY BAGHEL, SHRI SUDHAKAR TUKARAM SHRANGARE, SHRI SUNIL KUMAR SONI, SHRI DILIP SAIKIA, SHRI SUNIL KUMAR SINGH, SHRI RANJEETSINGH NAIK NIMBALKAR, SHRI MOHAN MANDAVI AND SHRI ARUN SAO REGARDING GHAR PORTAL

STATE/DISTRICT/AREA-WISE DETAILS OF CHILDREN IN THE STATES OF MAHARASHTRA, CHHATTISGARH, NORTH EASTERN STATES AND JHARKHAND

Sl. No.	State	District/Area	Total
1	Arunachal Pradesh	Namsai	1
2	Assam	Barpeta	1
		Biswanath	1
		Bongaigaon	2
		Cachar	1
		Chirang	3
		Darrang	1
		Dhemaji	3
		Dhubri	3
		Dibrugarh	1
		Goalpara	1
		Golaghat	2
		Jorhat	1
		Kamrup	1
		Kamrup Metropolitan	5
		KarbiAnglong	2
		Karimgnj	2
		Kokrajhar	7
		Lakhimpur	1
		Morigaon	2
		Nagaon	3
		Sonitpur	1
3	Chhattisgarh	Balod	1
		Balrampur	1
		Bilaspur	1
		Durg	1
		Jashpur	1
		Koriya	1
		Mahasamund	1
		Raipur	4
4	Jharkhand	Agar	1
		Bokaro	1
		Chatra	1
		Deoghar	1
		Dhanbad	9

		Dumka	4
		East Singhbhum	5
		Garhwa	1
		Giridih	1
		Godda	4
		Gonda	1
		Khunti	1
		Koderma	1
		Latehar	1
		Pakur	7
		Ranchi	6
		Sahibganj	13
		West Singhbhum	10
5	Maharashtra	Dhule	1
		Gadchiroli	1
		Jalgaon	1
		Latur	1
		Mumbai	1
		Nagpur	1
		Parbhani	1
		Thane	1
6	Nagaland	Dimapur	4
7	Sikkim	East Sikkim	1
		West Sikkim	1
8	Tripura	North Tripura	1
		West Tripura	1
		Total	**140**

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